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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

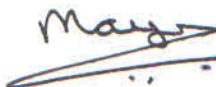
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA22/17 CP09/16	Hearing	241	M.V.Prakash Gurbaxani Vs.M/s SBF Health Care Pvt.Ltd.& 2ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **B.M Shyam
Prasad
(mayur.m)**

Petitioner



Counsel for petitioner is present. Director of R-1 Company is present. Counsel for petitioner requested time to file rejoinder. Time extended as a last chance.

List it on 27.06.2017.


MEMBER (J)


MEMBER (T)